

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRIMINAL APPEAL NO.1622/2022

SARLA GUPTA & ANR.

Appellant(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

([PART HEARD BY : HON'BLE ABHAY S. OKA, HON'BLE AHSANUDDIN AMANULLAH AND HON'BLE AUGUSTINE GEORGE MASIH, JJ.] [AS THE FIRST MATTER])

IA No. 161804/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Crl.A. No. 730/2024 (II-B)

Date : 04-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. R. Basant, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Shekhar G Devasa, Sr. Adv.
Mr. R.K. Handoo, Adv.
Mr. Yoginder Handoo, AOR
Mr. Ashwin Kataria, Adv.
Mr. Akshay Sahay, Adv.
Mr. Raunak, Adv.
Mr. Vishal Sinha, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Garvit Solanki, Adv.
Ms. Medha Gaur, Adv.
Mr. Manish Tiwari, Adv.
Ms. Thashmitha Muthanna, Adv.
Mr. Prashanth Dixit, Adv.
Mr. Vishwanath Chaturvedi, Adv.
Mr. Shashi Bhushan Nagar, Adv.
M/S. Devasa & Co., AOR

For Respondent(s) Mr. Suryaprakash V.Raju, A.S.G.
Mr. Tushar Mehta, Solicitor General
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Yuvraj Sharma, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Ishaan Sharma, Adv.
Mr. Vivek Gurnani, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard.

Judgment is reserved.

Learned counsel appearing for the parties who have not filed
written submissions may do so within two weeks from today.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)